

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:131

ANSWERED ON:01.08.2006

SCHEMES FOR WELFARE OF WOMEN AND CHILD

Annayagari Shri Sai Prathap;Badiga Shri Ramakrishna

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) the details of women and child development schemes in operation including Scheme providing employment and imparting training particularly professional training in urban and rural areas, State-wise;
- (b) the details of funds allocated under the above schemes during the last three years i.e., upto March 31, 2006 Scheme- wise, NGO and State-wise;
- (c) the number of women and children benefited under these schemes, State-wise;
- (d) whether the Government proposes to start some new schemes;
- (e) if so, the details of the schemes proposed to be introduced;
- (f) whether the Government has carried out any study on the working of these schemes; and
- (g) if so, the out come thereof ?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a),(b),(c),(d),(e),(f)&(g) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a),(b),(c),(d),(e),(f) &

(g) OF LOK SABHA STARRED QUESTION NO. 131 FOR 1.8.2006 BY SHRI BADIGA RAMAKRISHNA AND SHRI A. SAI PRATHAP REGARDING SCHEMES FOR WELFARE OF WOMEN AND CHILD

(a) to (c) and (f) to (g) The details of Women and Child Development schemes in operation including the scheme providing employment and training, scheme-wise funds allocated and the number of women and children benefited are given in Annual Reports (2003-04, 2004-05 and 2005-06) of the Ministry of Women and Child Development, which are available in the Library of Lok Sabha.

(d) & (e) For introduction of new schemes, the existing Schemes of Women and Child Development are being reviewed by the Working Groups set up by the Government on Women Empowerment and Child Development for 11th Five Year Plan (2007-2012).